

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 12<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 11 of 2013, IA No. 31 of 2013,  
IA No. 32 of 2013 and IA No. 36 of 2013**

**M/s Rathi Steels & Power Ltd. & Ors ..... Appellant (s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission  
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. B.C. Rai  
Mr. Gaurav Agarwal**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan with  
Mr. Sanjay Singh for R.1  
Mr. Pradeep Misra with  
Mr. Manoj Kr. Sharma for R.2 to 3  
Mr. Vishal Anand  
Mr. Abhishek Sharma and  
Mr. Sahil Kapoor for Intervener**

**Appeal No. 12 of 2013 &  
IA No. 34 of 2013 and IA No. 35 of 2013**

**M/s Parmarth Industries Pvt. Ltd. & Ors ..... Appellant (s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission  
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. B.C. Rai  
Mr. Gaurav Agarwal**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan with  
Mr. Sanjay Singh for R.1  
Mr. Pradeep Misra with  
Mr. Manoj Kr. Sharma for R.2 to 3  
Mr. Vishal Anand**

**ORDER**

We have heard Mr. B.C. Rai, Learned Counsel for the Appellant.

Post the matter for further hearing on **07.05.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**mk/av**